

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1232/2019 IN MA/291/2019  
PETITION NUMBER : CP/611/IB/2018  
NAME OF THE PETITIONER(S) : V NANDAGOPAL  
NAME OF THE RESPONDENT(S) : S MUTHURAJU (LIQUIDATOR) (SRI NAGA  
NANTHANA MILLS LTD)  
UNDER SECTION : SEC 48

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ROHAN RAJASEKARAN

Counsel for  
Respondent



1. V. Varadharajan

Witness  
for Petitioner



**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II, the matter could not be taken up today. Post this matter on **18.03.2020.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)